

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 263/2019**

**New Delhi this the 23<sup>th</sup> January, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)**

Mahesh SN	39 yrs
S/o Shri Som Nath	Group-C
Loco Pilot (Goods)	
Northern Railway	
Panipat	
Under DRM, Northern Railway	
New Delhi	
r/o H.N. 660/7, Mohalla Kalan	
Sonepat	
	... Applicant

(By Advocate : Ms. Meenu Mainee )

**VERSUS**

UNION OF INDIA: Through

1. General Manager  
Northern Railway  
Baroda House, New Delhi.
2. Divisional Railway Manager  
Northern Railway  
State Entry Road, New Delhi.
3. Sr Crew Controller  
Northern Railway  
Panipat HR

...Respondents

(By Advocate : Sh. Krishna Kant )

**ORDER (ORAL)**

Ms. Meenu Maine, learned counsel for the applicant seeks permission to withdraw the OA with liberty to file another OA and the same is granted.

Order **DASTI**.

**(Pradeep Kumar)**  
**Member (A)**

/akshaya/